

H. M. Pavar

LL.M.

Member Secretary

(Officer in the cadre of District Judge)



**GUJARAT STATE LEGAL
SERVICES AUTHORITY**

3rd Floor, GSLSA Building,
Nr. Gujarat High Court Post Office,
Gujarat High Court Campus,
Sola, Ahmedabad-380 060.
Tele-Fax: 079-27664964; 27665296
E-mail : msguj.lsa@nic.in

PRESS RELEASE

❖ Pioneering Community Mediation Initiative: GSLSA Organizes 40 Hours Mediation Training (Phase I) for Mediators belonging to Trade and Business

Ahmedabad, August 2026: The Gujarat State Legal Services Authority (GSLSA) successfully organized a 02-Day Community Mediation Training Programme on 4th and 5th August, 2026 at the Gujarat State Judicial Academy for identified Trading Community Mediators from the trading community under its pioneering Community Mediation (Trading Community) Initiative.

The initiative, launched by GSLSA at the esteemed hands of Hon'ble Mr. Justice Vikram Nath, Judge, Supreme Court of India & Executive Chairman, NALSA on 4th April, 2026, is the first of its kind in the country and aims to institutionalize the long-standing tradition of amicable dispute resolution within trade and business communities. The programme brought together respected members of Trade Associations, Chambers of Commerce, Mahajan Mandals and other business organizations who have historically played an important role in resolving commercial disputes through dialogue and consensus.

The training programme was conducted by MCPC-trained trainers of GSLSA and was designed in accordance with the provisions of the Mediation Act, 2023, the NALSA Community Mediation Training Module, and the guidelines of the Mediation and Conciliation Project Committee (MCPC). Participants were imparted practical knowledge of mediation principles, communication skills, negotiation techniques, ethics, neutrality, confidentiality and community dispute resolution mechanisms.

Hon'ble Mrs. Justice Sunita Agarwal, Chief Justice, High Court of Gujarat & Patron-In-Chief, GSLSA, and Hon'ble Mr. Justice Alpesh Y. Kogje, Senior Judge, High Court of Gujarat & Executive Chairman, GSLSA, graced the training session and interacted with the participant-mediators. During the interaction, emphasis was laid on the importance of mediation as an effective, cost-efficient and relationship-preserving mechanism for

resolution of disputes. The participant-mediators appreciated the efforts of GSLSA in launching the Community Mediation Initiative and welcomed the opportunity to receive structured training for strengthening dispute resolution within their respective business communities.

The programme marks a significant step towards creating a trained cadre of Community Mediators capable of facilitating amicable settlement of commercial disputes, preserving business relationships, promoting ease of doing business and reducing avoidable litigation. Through this initiative, GSLSA seeks to strengthen access to justice by encouraging consensual dispute resolution and fostering a culture of dialogue and cooperation across the State.

Date: 06.08.2026
Place : Ahmedabad

Sd/-
(Hetal M. Pavar)
Member Secretary